COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 104 OF 2018

Dated: 24th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mrs. Mamta Bhatnagar & Ors. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Neha Garg for R-1

Mr. Balaji Srinivasan Ms. Pallavi Sengupta Ms. Shristi Govil for R-2

<u>ORDER</u>

Learned counsel appearing for Respondent No.1 submitted that she does not want to file reply. She will file the written submissions during the course of hearing.

The counsel appearing for both the parties submitted that pleadings are complete.

Submissions made by learned counsel appearing for the both the parties, as stated above, are placed on record.

List the matter for hearing on <u>30.11.2018</u>, as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

PR/PK